NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/20/2016

NAME OF THE PETITIONER(S)

: G. Sadayaramanujam & 2 others

NAME OF THE RESPONDENT(S)

: GGN Spinning Mills Private Limited and 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

VIJAYA PRASHANTH.S

For R. Sankaranasayawar and King and paterige.

G. SUSHEELA

course for RI-RY and R6.

Council for petitiones

General

ORDER

Ms G Susheela, counsel for petitioners present. Shri S Vijaya Prashanth, counsel for R1 to R4 and also representing R6 present. Counsel for petitioner filed rejoinder and served a copy of the same to the other side. Time extended for filing of sur rejoinder, if any, by counsel for respondents. Put up on

10.03.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)